

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING

NEW DELHI, THE 17TH APRIL, 1976.

NOTIFICATION
INCOME TAX

No.1291 (P.110, 203/57/75-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Social Science Research, the prescribed authority for the purposes of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the fulfilment of the following conditions:-

- i) That the Vidyapeeth shall maintain separate accounts of the funds collected by them under the exemption.
- ii) That such funds shall be utilised exclusively for promotion of research in Social Sciences; and
- iii) That the Gujarat Vidyapeeth, Ahmedabad shall send an Annual Report to the Indian Council of Social Science Research, New Delhi, showing the funds collected under the exemption and the manner in which the funds were utilised.

INSTITUTION

GUJARAT VIDYAPEETH, AHMEDABAD.

This notification takes effect from 1st April, 1975.

Sd/-

(T.P. Jhunjhunwala)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies)
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax) 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. The Secretary, Indian Council of Social Science Research, 11 RA Hostel Indraprastha Estate, New Delhi, with reference to his letter No.P-619/75-A dated 15th March, 1976.
5. The Secretary, Gujarat Vidyapeeth, Ahmedabad, in continuation of Board's letter of even number dated 30th July, 1975.
6. The Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I. (R.S. & P.), New Delhi (5 copies).

Sd/-

(T.P. JHUNJHUNWALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA.

AUTOCRISED FOR ISSUE.

(S.G. Prasad)